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Title: Regarding Business of the House

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):
Before the discussion starts.....(*Interruptions*)

MR. CHAIRMAN: Hon. Members, please sit down. Do not disturb the House.

...(*Interruptions*)

MR. CHAIRMAN: Nothing will go on record.

(*Interruptions*)

SHRI PAWAN KUMAR BANSAL: I only wish to make one small submission to the House and to you that out of six days of sitting that we have had so far, we have lost two full days and a half day. Today, I am happy that we are beginning discussion now as it was desired by the Opposition. My only point is that we have a lot of Government business listed up and for today also we have Bills in the List of Business. I request that we limit time for the discussion under Rule 193. The normal time under the rules for such a discussion is two hours. We may take at the most three hours....(*Interruptions*)

MR. CHAIRMAN: Please do not disturb him.

...(*Interruptions*)

SHRI PAWAN KUMAR BANSAL: You may kindly agree to extend the sitting beyond six o'clock also. But we would certainly like to take up at least one Bill today which was actually taken up the day before when the discussion had begun, but could not be completed. That is my request and the Bill may also be taken up for consideration and passing today.

The only other request I would make is that it pains us all and it saddens us all that we lost some time today also. Members had prepared their questions and the Ministers had come prepared. Today, at least a full discussion must go on in a very dispassionate manner so that we hear each other. I am making this appeal to the hon. Members on the other side as also to the hon. Members on this side that we continue with the discussion and have the patience to finally hear the reply from the hon. Minister....(*Interruptions*)

MR. CHAIRMAN: The time allotted for discussion, if the House agrees, is three hours.

SHRI BASU DEB ACHARIA (BANKURA): How can within three hours we complete it?

SHRI PAWAN KUMAR BANSAL: We have the rules before us. The rule stipulates two hours.

SHRI GURUDAS DASGUPTA (GHATAL): I raise an objection. Such an important issue cannot be discussed only in three hours. It is impossible. If you want to scuttle the discussion, you do it.

SHRI PAWAN KUMAR BANSAL: This is no way of honoring the decision of the Chairman. Everywhere they say that they are not being permitted to speak; you are scuttling the debate; they ask for the debate...(*Interruptions*)

MR. CHAIRMAN: Let us not waste the time like this. Shri Basu Deb Acharia may please start the discussion.

SHRI GURUDAS DASGUPTA : What is your ruling?

MR. CHAIRMAN: So far it is three hours. If time is needed, we will see. Everybody will be allowed to speak. Do not worry. You will get your time.

...(*Interruptions*)

SHRI GURUDAS DASGUPTA : You need not be kind to me. You need not be kind to any speaker. The position is not whether I would be allowed to speak or not. But my point is whether on such an important subject you are going to limit it to three hours. You have to tell us. It cannot be like that. What is the opinion of the Chair?

MR. CHAIRMAN: Please sit down. You made your point.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL: I have one other submission. Take up Item No.13 first. You may begin with Item No.13, complete it within half-an-hour. Then take four or five or six hours for the discussion under Rule 193. We sit up to 10 o'clock. On Item No.13, your Member was speaking.

MR. CHAIRMAN: If the House agrees, I think we could take up Item No.13.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL: Let us first take the Bill. Then, we can sit up to 10 p.m. ...(Interruptions)

MR. CHAIRMAN : If the House agrees, we will take up item no. 13.

...(Interruptions)

MR. CHAIRMAN: Then, you will get your time. Then, it will go up to midnight.

...(Interruptions)

श्री सैयद शाहनवाज़ हुसैन (भागलपुर): इतना बड़ा भ्रष्टाचार का मुद्दा है और यह चर्चा को सीमित करना चाहते हैं। ... (व्यवधान)

श्री पवन कुमार बंसल : दस बजे तक बैठे रहेंगे। ... (व्यवधान)

श्री सैयद शाहनवाज़ हुसैन : इस पर चर्चा गवर्नमेंट का सजेशन है, वरना वह भी न हो... (व्यवधान) गवर्नमेंट चर्चा से भाग रही है। ... (व्यवधान)

श्री पवन कुमार बंसल : आप गलत बात कह रहे हो... (व्यवधान)

MR. CHAIRMAN: If the House agrees, we can take up item no. 13.

...(Interruptions)

MR. CHAIRMAN: Then, you can take your time.

...(Interruptions)

MR. CHAIRMAN: No cross-talk please. Please sit down.

...(Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) ❗ *

श्री पवन कुमार बंसल : आप दो बात करते हो, आपकी इसमें मास्टरी हो गई है।... (व्यवधान)

सभापति महोदय : प्लीज, बैठ जाइये।

❗ (व्यवधान)

SHRI PAWAN KUMAR BANSAL: You can interpret it in your own way. ...(Interruptions)

श्री सैयद शाहनवाज़ हुसैन : आप संसद भी चलाना चाहते हैं और चर्चा से भी भाग रहे हैं... (व्यवधान) आप चर्चा करना चाह रहे हैं और चर्चा का टाइम भी सीमित कर रहे हैं, ऐसा कैसे होगा? इस पर तीन घंटे की चर्चा से कुछ नहीं होगा। भ्रष्टाचार का इतना बड़ा इश्यु है और आप चर्चा के टाइम को लिमिट करना चाहते हो।... (व्यवधान)

MR. CHAIRMAN: Hon. Members, please do not disturb the House now.

...(Interruptions)

श्री शरद यादव (मधेपुरा): सभापति महोदय, समय के बारे में निश्चित तौर पर दोनों तरफ चिंता है और जो समय बंसल जी कह रहे हैं, उसमें मुश्किल पड़ेगी।

निश्चित तौर पर जो आपका बिल है, उसे भी हम लोग अकोमोडेट करेंगे, लेकिन आप यह मान लीजिए कि इस पर पूरा देश बेचैन है, इसलिए आपको इसमें थोड़ा समय जरूर बढ़ाना चाहिए, यही मेरा आपसे निवेदन है। ...(*Interruptions*)

MR. CHAIRMAN: Hon. Members, please do not disturb the House now.

...(*Interruptions*)

MR. CHAIRMAN: For that reason, we could have taken item no. 13 first and then we may take up item no. 15. In such a case, we would have a lot of time.

...(*Interruptions*)

सभापति महोदय : वह बाद में कर सकते हैं, फिर आइटम नम्बर 15 आयेगा।

â€¦(*व्यवधान*)

MR. CHAIRMAN: You will get more time also.

...(*Interruptions*)

MR. CHAIRMAN: If the House does not agree, then so far it will be three hours. Then, we will see later because we have to conduct the other Business also.

Shri Basu Deb Acharia.

...(*Interruptions*)

SHRI PAWAN KUMAR BANSAL: Let them only assure that – you give four hours for this discussion – they will sit from 6 pm to 7 pm to take up other item. â€¦ (*Interruptions*)

श्री सैयद शाहनवाज़ हुसैन : आप इस पर चर्चा चलाइये...(*व्यवधान*)

श्री पवन कुमार बंसल : चर्चा छ: बजे तक रख लीजिए...(*व्यवधान*) किसी ढंग की बात आपने नहीं माननी है, आपने कुछ भी नहीं मानना है। काम नहीं होने देना है, आपने यह संकल्प कर लिया कि काम नहीं होने देना है।...(*व्यवधान*)

MR. CHAIRMAN: Nothing will go on record.

(*Interruptions*) â€¦*

MR. CHAIRMAN: Shri Basu Deb Acharia will speak now. We have already lost 15 minutes, doing nothing.

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